(Transport) of all States/UTs were requested by this Ministry on 26.08.2007, 22.07.2010 and 1.12.2011 to remove existing liquor shops along National Highways and not to issue fresh licenses to Liquor vendors for operating shops along National highways. It was also stated that States/UT's must review such cases where licenses had already been given in the past to open liquor shops along National highways, and take corrective action. Action is to be taken by the concerned State Government in this regard.

(d) and (e) A meeting was held on 31st July, 2012 in New Delhi which was attended by the Transport Ministers from the States, Pr. Secretaries/Secretaries/Commissioners of Transport and DG/IG of Police of States/UTs. The issues of increase in road accident deaths, institutional mechanism at state/district level to address road safety issues, setting up of state level council/district level committee, creation of state road safety fund, states' annual action plan on road safety, funding of road safety plan on road safety etc. were discussed in the meeting.

The steps suggested and the resolution adopted as a future strategy to reduce road accidents included setting up of state road safety councils and district road safety committees, setting up of road safety funds by pooling of 50% of the penalties realised by way of compounding of traffic offences, identifying and rectification of black spots on state highways and rural roads, setting up of more driving schools with private participation, inclusion of road safety curriculum in school syllabus, enforcement of use of seat belt by four wheelers and use of helmets by two wheelers, action against over-loading, action against drunken driving etc.

## Target set under NHDP

2779. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry has fixed targets to achieve construction of 8300 kilometres highways to be completed in the current financial year;
  - (b) if so, the details thereof;
  - (c) the progress made so far in achieving the targets;
- (d) the reasons for not achieving the expected targets under the National Highway Development Programme (NHDP); and

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(e) the action plan formulated to reach the targets?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (e) No, Sir. The target for construction of National Highways (NHs) under National Highways Development Project (NHDP) during the current financial year 2012-13 is 3,000 km, out of which, 1,169 km have been completed up to October, 2012.

## Four laning of Mumbai-Goa National Highway

2780. DR. BHARATKUMAR RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the status of the project of widening the Mumbai-Goa National Highway in to a 4-lane road;
  - (b) the details of plan and when the work actually began;
  - (c) by when it is expected to be completed; and
  - (d) the details of cost involved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (d) Widening of Panvel (Km 0/0) to Indapur (Km 84/0) section of National Highway-17 has already been taken up. The cost of project is Rs. 942.69 cr. The date of start is 19.12.2011 and scheduled completion date is 16.6.2014. Another project for widening to 4 lane road from Zarap (Km 450/0) to Patradevi/Goa border (Km 475/0) has also been taken up. The cost of project is Rs. 264.05 cr. The date of start is 26.10.2007 and is scheduled to be completed in March, 2013.

## Delay in construction works of East West Corridor

2781. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken into notice that the construction work for East West Corridor in Assam is very slow and its completion period is delaying years by years;
  - (b) if so, the details thereof and the reasons therefor;